

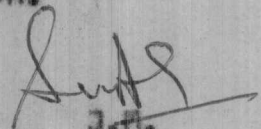
C.A. 124/93

06.4.99

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K. Agarwal, J.M.

None for the applicant. This case was passed over once in the morning and even after passage of three and half hours none is present ~~anyway~~ on behalf of the applicant. The ordersheets show that none has ~~been~~ appeared for the applicant on previous dates. The applicant seems to have lost interest in the case. The case is therefore dismissed in default and for non prosecution.

  
J.M.

  
A.M.